

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

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O.A.No.195/95.

Dt.of Decision : 20-12-96.

M.Uliganna

.. Applicant.

Vs

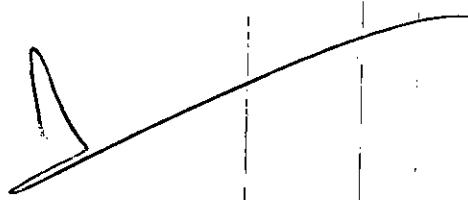
1. The General Manager,  
SC Rly, Secunderabad.
2. The Chief Personnel Officer, (ADMN.),  
SC Rly, Secunderabad.
3. The Sr.Divl. Personnel Officer,  
SC Rly, Guntakal. .. Respondents.

Counsel for the Applicant : Mr. S.Ramakrishna Rao

Counsel for the Respondents : Mr.N.R.Devaraj,Sr.CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)



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ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

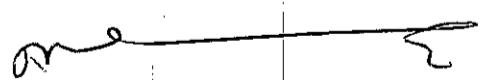
(6)

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant. None for the respondents.

2. This OA is filed praying for a direction to the respondents to fix the correct seniority of the applicant consequent to his medical decategorisation, taking his length of service rendered in the equivalent or corresponding grade w.e.f., 25-08-73 prior to his medical decategorisation from the date of entry into the grade of Rs.455-700/- (RS) as ASM/SM as provided under para 313 of I.R.E.M. Vol.I with all consequential benefits.

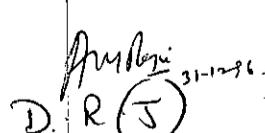
3. The applicant has filed a representation addressed to R-3 by his representation dated 27-07-1994 (Annexure-XX page-48 of the OA). That representation is stated to be not disposed of yet. In view of the above, I do not want to express any opinion in regard to his relief prayed for in this OA. The only direction that can be given is to direct the R-3 to dispose of the representation referred to above in accordance with rules.

4. In the result, the OA is disposed of directing R-3 to dispose of his representation dated 27-07-94 (Annexure-XX) in accordance with rules expeditiously preferably within a period of three months from the date of receipt of a copy of this order. No costs.

  
(R.RANGARAJAN)  
MEMBER(ADMN.)

Dated : The 20th December 1996.  
(Dictated in the Open Court)

spr

  
D. R (J) 31-12-96

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O.A. NO. 195/95

## Copy to:

1. The General Manager, South Central Railway, Secunderabad.
2. The Chief Personnel Officer, (Admn.), South Central Railway, Secunderabad.
3. The Senior Divisional Personnel Officer, South Central Railway, Guntakal.
4. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT, Hyderabad.
5. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One duplicate copy.

YLKR

27/1/97  
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Typed By  
Compared by

Checked By  
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 20/12/86

ORDER/JUDGEMENT  
R.A/C.P./M.A.NO.

in  
O.A.NO. 185/95

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED  
DISPOSED OF WITH DIRECTIONS  
DISMISSED  
DISMISSED AS WITHDRAWN  
ORDERED/REJECTED  
NO ORDER AS TO COSTS.

YUKR

II COURT

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal  
डिजिटल/DESPATED

17 JAN 1987

हैदराबाद  
HYDERABAD